CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP NO.48/2005 OA NO.2455/2003

New Delhi this the 13th July, 2005

HON'BLE SHRI M.P.SINGH, VICE-CHAIRMAN (A) HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

Hari Prasad S/o Sh.Man Singh, R/o House No.201, B-1, Tuglakabad.

...Applicant.

(By Advocate: Shri Yashpal for Shri M.K.Bhardwaj)

Versus

UOI & Ors. Through:

- 1. Shri D.K.Gupta, General Manager, Western Railway, Mumbai.
- Shri S.K. Sharma,
 Divisional Railway Manager,
 DRM Office, Western Railway,
 Kota Division, Kota, Rajasthan.
- 3. R.K.Jain,
 Sr. Divisional Electrical Engineer,
 Electric Loco Shed (TRS),
 Western Railway, Tuglakabad,
 New Delhi.

...Respondents.

(By Advocate: Shri Rajinder Khatter)

ORDER (ORAL)

By Shri M.P.Singh, Vice-Chairman (A)

In this case, the order of the Tribunal dated 19.8.2004 in OA 2455/2003 has been stayed by the Hon'ble High Court in Writ Petition No. 3824/2005 on 02.05.2005. In view of this fact, CP is dismissed. Notices are discharged.

(Meera Chhibber)

Member (J)

Vice-Chairman (A)

/kdr/